

**MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR**

**Schedule of Refresher Course for the Civil Judges, Senior Division on completion of five years judicial service of 2013 batch through online  
(17.01.2022 to 22.01.2022)**

DATE/ DAY	SESSION – I 10:30 am to 12:00 pm	SESSION – II 12:15 pm to 1:45 pm	SESSION – III 2:30 pm to 4:00 pm
17.01.2022 Monday	Inauguration of the Course Feedback from the participants, identifying issues and challenges faced on the Board <i>(Contd..)</i> By: <b>Director, MPSJA</b>	Feedback from the participants, identifying issues and challenges faced on the Board  By: <b>Officers of the MPSJA</b>	Discussion on – Key issues relating to Bail  By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>
18.01.2022 Tuesday	Key issues relating to succession certificate u/s 372 of the Indian Succession Act, 1925  By: <b>Director, MPSJA</b>	Discussion on – Issues relating to: (1) Civil suits under Madhya Pradesh Co-operative Societies Act, 1960 and Madhya Pradesh Public Trust Act, 1951 (2) Gram Nyayalaya Act, 2008 and appeal under Madhya Pradesh Nagar Palika Adhiniyam, 1961 and Madhya Pradesh Nagar Nigam Adhiniyam, 1956 By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA</b>	Discussion on – Key issues relating to admissibility and proof of Electronic Evidence with special reference to Photographs, CCTV footage and CDR  By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>
19.01.2022 Wednesday	Discussion on – Key issues relating to Wild Life Protection Act, 1972 & Indian Forest Act, 1927; and Mines and Minerals (Development and Regulation) Act, 1957 By: <b>Shri T. S. Ajmani, O.S.D.-I, MPSJA</b>	Discussion on – Key issues relating to Protection of Women from Domestic Violence Act, 2005 and u/s 125 CrPC and issues relating to Gender Sensitization By: <b>Smt. Anu Singh, O.S.D., MPSJA</b>	Discussion on – Key issues relating to procedure of preliminary inquiry and departmental inquiry By: <b>Shri Sunil Kumar Jain, Special Judge, District Court, Jabalpur</b>
20.01.2022 Thursday	Discussion on – Key issues relating to Court Fees Act, 1870 and Suits Valuation Act, 1887  By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Discussion on – Key issues relating to Sentencing Policy, Victim Compensation Scheme, 2015 and Probation of Offenders Act, 1958  By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA</b>	Discussion on – Key issues relating to Juvenile Justice (Care & Protection of Children) Act, 2015  By: <b>Smt. Anu Singh, O.S.D., MPSJA</b>
21.01.2022 Friday	Discussion on – Law relating to Succession among Hindus  By: <b>Director, MPSJA</b>	Discussion on – Key issues relating to Execution Proceedings under Order 21 CPC  By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA</b>	Discussion on – Key issues relating to ADR Mechanism (Special Emphasis on Mediation and Lok Adalat)  By: <b>Shri T. S. Ajmani, O.S.D.-I, MPSJA</b>
22.01.2022 Saturday	Discussion on – Key issues relating to Mental Healthcare Act, 2017 and procedure relating to chapter 25 CrPC By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>	Open interactive session  By: <b>Officers of the MPSJA</b>	Valedictory Session

**NOTE:-** (1) This schedule is subject to the change under exigencies, if any.  
(2) It is advisable to observe instructions/directions regarding this training course issued by MPSJA from time to time.

**DIRECTOR**